

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.433**  
**IA/5228/ND/2020, IA/40/ND/2021,**  
**IA/490/ND/2022, IA/6313/ND/2022 IN**  
**IB/1061/ND/2018**

**IN THE MATTER OF:**

Modi Distillery Ltd	...	Applicant
Versus		
Gagan Distillers And Beverages Pvt Ltd.	...	Respondent

**Under Section 9 of IBC, 2016.**

**Order delivered on 21.03.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	
For the Respondent	:	Adv. Tabrez Malawat, Adv. Syed Hamza, Adv. Rupali Jain, Adv. Sourajit Sarkar, Adv. Abhishek Singh for R-1in IA/40/ND/2021, Adv. Mayank Singh
For the Liquidator	:	Adv. Abhishek Anand, Adv. Karan Kohli, Adv. Sikhar Tiwari in IA/490/ND/2022, Adv. Rishi Singhal

**(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)**  
**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **29.04.2024**.

**Sd/-**  
**(Court Officer)**